
**Meghalaya Power Distributor Corporation Limited (Me.PDCL) Vs Darren
Damanbha Kharkongor, Son Of Davis Pyngrope, Resident Of Pohkseh
West, Shillong-793006, East Khasi Hills District Meghalaya & Ors.**

Miscellaneous Case (Writ Appeal) No. 66 Of 2024

Court: Meghalaya High Court At Shillong

Date of Decision: Dec. 11, 2024

Acts Referred:

Limitation Act, 1963 " Section 5

Hon'ble Judges: I.P. Mukerji, CJ; B. Bhattacharjee, J

Bench: Division Bench

Advocate: A. Kumar, R. Colney, S. Jindal, T. Pohlong

Final Decision: Allowed

Judgement